

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Date: 08-03-2019

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No.240 of 2017 (SZ)	S.P.Muthuraman, Tirunelveli District Vs The Secretary, Environment and Forest Department, Government of Tamil Nadu, Chennai and 4 others	M/s. S.Muthu Vairam Counsel for Applicant M/s. H.Yasmeen Ali for R2 & R3,R4 M/s. AL.Ganthimathi for R5	09-04-2019

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No.257 of 2017(SZ)	M/s. MCV Eco Systems rep., by its Partner, East Godavari District Vs State of Andhra Pradesh, rep., by its Principal Secretary, Environment, Forest, Science and Technology, Secretariat, Guntur District and 4 others	M/s. Naidu Associates P.Venkaiah Naidu Counsel for Applicant Mr. T. Sai Krishnan for R2 to R4 M/s. V.Suthakar for R5	09-04-2019
2	Appeal No.53 of 2017(SZ)	Siby M.A., Udayagiri, Kannur Vs Ministry of Environment, Forest and Climate Change, Rep., by its Secretary New Delhi and 5 others	M/s. Rajan Vishnuraj Counsel for Appellant M/s. Syed Nurullah Sheriff for R1 M/s. Vidyalakshmi Vipin for R2 M/s. E.K.Kumaresan for R3 to R5 M/s. Rahul Unnikrishnan for R6	09-04-2019

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